

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 5331
TO BE ANSWERED ON 25.07.2019

DEVELOPMENT OF COIR INDUSTRY

5331. ADV. ADOOR PRAKASH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the various schemes being implemented for development of the coir industry;
- (b) the details of funds released under these schemes to various States during the last three years and the current year;
- (c) the volume and value of coir products exported from the country during the last three years;
- (d) the details of schemes implemented for the welfare of coir workers in the country and details of Central assistance provided for the implementation of such schemes during the last three years, State/UT-wise; and
- (e) whether majority of coir produced in the country are from the State of Kerala and the Government would provide special assistance to the State for export of coir products and if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a): Coir Board, a statutory body under the Ministry of Micro, Small and Medium Enterprises (MSME), is implementing an umbrella Scheme “Coir Vikas Yojana” for development of coir industry in the country. The scheme has the following components:-

1. Science and Technology
2. Coir Industry Technology Upgradation Scheme (CITUS)
3. Skill Upgradation and Mahila Coir Yojana
4. Export Market Promotion
5. Domestic Market Promotion
6. Trade and Industry Related Functional Support Services (TIRFSS)
7. Welfare Measures (Prime Minister Suraksha Bima Yojana)

The following programmes are also being implemented in Coir industry through Coir Board:

1. Scheme of Fund for Regeneration of Traditional Industries (SFURTI)
2. Prime Ministers’ Employment Generation Programme (PMEGP)

(b): The details of funds released under Coir Vikas Yojana to Coir Board during the last three years and current year are at **Annexure – I**.

(c): The details of coir products exported from the country during the last three years are at **Annexure – II**.

(d): Coir Board had been implementing a welfare scheme called “Coir Workers Group Personal Accident Insurance Scheme” for providing financial compensation to coir workers against death or disablement caused by accidents. The scheme was converged with the ‘Pradhan Mantri Suraksha Bima Yojana’(PMSBY) with effect from 1st June 2016. Under PMSBY, a total number of 44634 coir workers have been enrolled so far and an amount of Rs. 2,74,824 was incurred by Coir Board as premium. The State-wise details of coir workers enrolled under the scheme are at **Annexure – III**.

(e): Majority of value added products of coir industry are produced by the State of Kerala. Financial assistance is provided to State of Kerala under Coir Vikas Yojana (CVY) for overall development of Coir Industry.

Annexure – I

Annexure – I referred in reply to Part (b) of the Lok Sabha Unstarred Question No. 5331 for answer on 25.07.2019.

The details of funds released during the last three years and current year are as follows:

Rs. in lakhs					
Sl. No	Schemes	2016-17	2017-18	2018-19	2019-20
1.	Coir Vikas Yojana				
(i)	Science & Technology	692.50	189.00	500.00	106.03
(ii)	Skill Upgradation & Mahila Coir Yojana	331.84	200.00	482.87	367.85
(iii)	Coir Industry Technology Upgradation Scheme (CITUS)	62.72	100.00	1250.00	0.00
(iv)	Export Market Promotion	147.00	300.00	200.00	143.00
(v)	Domestic Market Promotion	729.74	990.00	1915.42	219.00
(vi)	Trade & Industry Related Functional Support Services	222.52	355.00	173.51	101.12
(vii)	Welfare Measures (PMSBY)	5.00	10.00	1.00	0.00
2.	Coir Udyami Yojana**	1311.00	699.78	690.32	66.00
3.	Scheme of Fund for Regeneration of Traditional Industries (SFURTI)	1977.98*	0.00	2750.74	0.00

*Excluding releases under SFURTI –Administrative Expenses of Rs.148.00 lakhs.

**Merged with PMEGP from 1st April, 2018.

Annexure – II

Annexure – II referred in reply to Part (c) of the Lok Sabha Unstarred Question No. 5331 for answer on 25.07.2019.

The details of coir products exported from the country during the last three years are as follows:

PRODUCT NAME	2016-17		2017-18		2018-19	
	Q	V	Q	V	Q	V
COIR PITH	490552	90539.11	548479	101846.82	566661	123208.48
COIR FIBRE	370357	53913.63	374320	70177.88	299279	60164.11
TUFTED MATS	51718	48442.83	54279	49591.41	54131	52225.03
HANDLOOM MATS	20144	21316.31	18277	18613.96	19367	21911.04
GEO- TEXTILES	6219	4481.04	5845	3996.59	7674	5972.56
COIR YARN	4426	2948.32	3328	2457.66	3408	2642.23
CURLED COIR	10356	2419.30	8800	2316.26	10768	3137.02
HANDLOOM MATTING	1273	1535.25	1117	1394.79	1071	1436.08
RUBBERISED COIR	888	1295.64	900	1388.64	807	1029.58
COIR OTHER SORTS	256	416.59	306	498.29	183	361.58
COIR ROPE	484	388.50	491	401.72	486	439.79
COIR RUGS & CARPETS	205	271.92	254	269.58	195	243.96
POWERLOOM MATS	166	196.38	37	57.75	8	15.89
POWERLOOM MATTING	0	0.00	131	216.49	7	17.22
TOTAL	957045	228164.82	1016564	253227.84	964046	272804.57

Q= Quantity in Metric Tonnes.

V= Value in Rs.Lakhs.

Annexure – III

Annexure – III referred in reply to Part (d) of the Lok Sabha Unstarred Question No. 5331 for answer on 25.07.2019.

The State-wise details of coir workers enrolled under the scheme are as follows:

Sl. No.	Name of the State	No. of workers enrolled
1	Kerala	25260
2	Tamil Nadu	7910
3	Odisha	5977
4	Andhra Pradesh	4810
5	Karnataka	20
6	West Bengal	10
7	NE Region	38
8	Maharashtra	259
9	Gujarat	350
	Total	44634